

Pradesh have contributed 15% MBBS/BDS and 25% Post-graduate Medical/Dental seats in each Medical college or institution other than private medical colleges without taking into account any reservations. These seats have been allotted to the candidates declared successful in the competitive examinations held by the Central Board of Secondary Education in respect of 15% MBBS/BDS seat and All India Institute of Medical Sciences, New Delhi in respect of 25% Post-graduate Medical/Dental Seats. After having allotted the seats to the candidates who qualified in these competitive examinations, the seats that remained unfilled due to some of the candidates having not joined, were reverted back to the respective concerned States including Uttar Pradesh, Bihar and Assam which were to be filled in by them from out of the State quota list. The students belonging to Uttar Pradesh, Bihar and Assam who had qualified these tests were given admission to the colleges in these States as well as in other States through All India Entrance Examination on the criteria of merit-cum-preference. Similarly, students from other States who had given option for colleges in these states were so allotted on merit in all the years, including 1989.

Assistance Under Overseas Development Authority

4498. SHRIMATISUMITRAMAHAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government receive financial aid for projects from the Overseas Development Authority;

(b) if so, the quantum and nature thereof and how the same is disbursed to various State Governments; and

(c) the amount of the above aid given to Madhya Pradesh Government?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) There is no fixed quantum of aid. It depends on the number and size of the project proposal received, which are appraised and finally approved for funding during a particular year. All bilateral aid from U.K. is in the nature of grant. The external aid received for projects in the State Sector is passed on as additional plan assistance to the State Governments on reimbursement basis. The percentage of the additionally varies according to the nature of the Project. However, for the Habitat Improvement Projects, 100% of assistance is released as additionality to the State Government of which 30% is the grant and 70% is in the form of loan.

(c) At present there is only one ongoing project in Madhya Pradesh. O.D.A., U.K. have agree to finance the Habitat Project at Indore at a cost of Rs. 37.92 crores. The total U.K. aid allocated for the Project is £ 14.4 million.

F.C.I. Godowns

4499. SHRIMATISUMITRAMAHAJAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Food Corporation of India owns godowns in the country; and

(b) if so, the number and location thereof, State-wise?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Yes, Sir. The Food Corporation of India owns 489 godowns spread over the entire country. As on 1.3.90 the total owned storage capacity of the Corporation was 119.14 lakh tonnes.

(b) Details of FCI owned godowns with the number, location and capacity thereof are furnished in the attached statement. [Placed in Library. See No L.T. 966/90]

People suffering From Goiter Disease

4500. SHRIMATISUMITRAMAHAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether crores of people in the country are suffering from goitre disease;

(b) if so, the affected areas by this disease;

(c) the effective measures taken so far to contain this disease;

(d) whether besides tribal dominant areas of Madhya Pradesh children in Delhi are also suffering from this disease; and

(e) whether any comprehensive plan has been chalked out for the future to contain this disease?

THE MINISTER OF HEALTH AND

FAMILY WELFARE (SHRI NILAMANI ROUFRAY): (a) On the basis of sample surveys conducted in the country, it is estimated that about 167 million people are living in the known Iodine Deficient areas, out of which nearly 45 million people are estimated to be suffering from Iodine Deficiency Disorders.

(b) A Statement showing the areas affected by IDD is annexed.

(c) In order to effectively control the problem of Goitre in the country, the Government of India have launched the scheme envisaging Universal Iodization of Edible Salt in a phased manner by the year 1992.

(d) Yes, according to surveys conducted by the Central Goitre Survey teams of Dte. General of Health Services, AIIMS and INMAS nearly 29% of the school children are having iodine deficiency.

(e) Intake of Iodised Salt is the cheapest and most effective method for control of goitre and the Iodine Deficiency Disorders. The Delhi Administration have prohibited the sale of self salt other than iodised salt in the entire Union Territory of Delhi w.e.f. 1.6.89.

STATEMENT

Findings of Surveys conducted in States and Union Territories regarding prevalence rate of Goitre

<i>Name of State</i>	<i>% Prevalence rate</i>
1	2
<i>Andhra Pradesh</i>	
1. Visakhapatnam	34.7
2. East Godavari	64.4
3. Adilabad	54.0
4. Khammam	42.0